

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 414
TO BE ANSWERED ON 19.11.2019

PRADHAN MANTRI AWAS YOJANA-GRAMIN

**414. SHRI BALLI DURGA PRASAD RAO:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI CHANDRA SEKHAR BELLANA:
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken adequate steps to ensure that duplication of addresses do not take place under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) scheme;
- (b) if so, the details thereof;
- (c) the total number of beneficiaries under this scheme in the State of Andhra Pradesh as on date, district-wise; and
- (d) the total amount utilized under the scheme during the last financial year, State-wise?

ANSWER
MINISTER OF MINISTRY OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- a) & b)** The steps taken to ensure the de-duplication in identification of beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) are as follows:
- i. The universe of eligible beneficiaries under PMAY (G) include all the houseless and households living in zero, one or two room kucha houses as per SECC data, subject to the exclusion process based on 13 deprivation parameters.
 - ii. This Universe, thus, prepared is circulated among Gram Sabhas for verification.
 - iii. Before issue of Sanction Order, the BDO or any block level official authorized by the State Government shall capture through the mobile application “AwaasApp” the geo-referenced photograph of the beneficiary in front of the house where the beneficiary is living, followed by a geo-tagged photograph of the land on which the beneficiary proposes to construct the house and upload it on AwaasSoft.
- c)** The total number of beneficiaries under this scheme in the State of Andhra Pradesh as per Permanent Wait List (PWL) after being verified by Gram Sabha is 2,41,368. Out of these, the Ministry has already allocated targets of 1,70,912 households to the State from financial year 2016-17 till 2019-20. District-wise details as given in **Annexure-I**.
- d)** The amount of funds utilized under PMAY-G scheme during the last financial year is Rs. 46,746.99 crore. State-wise details are given in **Annexure-II**.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.414 TO BE ANSWERED ON 19.11.2019 REGARDING PRADHAN MANTRI AWAS YOJANA – GRAMIN

District-wise number of beneficiaries in the PWL in the State of Andhra Pradesh is given below:-

S.No.	Name of District	No. of Beneficiaires
1.	Anantapur	1672
2.	Chittoor	571
3.	Cuddapah	774
4.	East Godavari	52616
5.	Guntur	56616
6.	Krishna	29384
7.	Kurnool	6970
8.	Nellore	5697
9.	Prakasam	5012
10.	Srikakulam	8096
11.	Visakhapatanam	14133
12.	Vizianagaram	20260
13.	West Godavari	39567
Total		241368

Source : E4 report of AwaasSoft as on 14.11.2019

**STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION
NO.414 TO BE ANSWERED ON 19.11.2019 REGARDING PRADHAN MANTRI
AWAS YOJANA – GRAMIN**

State-wise Utilization of funds during the financial year 2018-2019

(Rs. in lakhs)

S.No.	States/UTs	Utilization of funds*
1.	Arunachal Pradesh	1210.97
2.	Assam	114968.16
3.	Bihar	560295.55
4.	Chhattisgarh	387852.95
5.	Goa	59.8
6.	Gujarat	82679.5
7.	Haryana	4468.74
8.	Himachal Pradesh	3472.69
9.	Jammu And Kashmir	18614.3
10.	Jharkhand	274965.39
11.	Kerala	4251.36
12.	Madhya Pradesh	729732.4
13.	Maharashtra	195613.05
14.	Manipur	4996.76
15.	Meghalaya	10661.69
16.	Mizoram	761.93
17.	Nagaland	3902.6
18.	Odisha	457736.85
19.	Punjab	12859.44
20.	Rajasthan	316291.44
21.	Sikkim	422.3
22.	Tamil Nadu	135368.17
23.	Tripura	8255.72
24.	Uttar Pradesh	477381.93
25.	Uttarakhand	6026.5
26.	West Bengal	775923.36
27.	Andaman And Nicobar	0
28.	Dadra And Nagar Haveli	906.4
29.	Daman And Diu	5.2
30.	Lakshadweep	23.4
31.	Puducherry	0
32.	Andhra Pradesh	26455.2
33.	Karnataka	59746.93
34.	Telangana	0
	Total	4674699.71

* including State/UT share

Source : B3 report of AwaasSoft as on 14.11.2019.